

Nomination of cases by Hon'ble The Chief Justice on 17/09/2015			
Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	PIL – 15895/2015	During the absence of Hon'ble A. P. Sahi, J. from judicial duties Hon'ble Krishna Murari, J. is nominated in place.	Writ C-II Section on 17/09/2015
Hon....., J.			
2	Bail – 23235/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 17/09/2015
3	Bail – 33469/2015	Hon. Ramesh Sinha, J.	Computer Fresh Section on 17/09/2015
Appropriate Court dealing with such matters			
4	Crl. W. P. - 21975/2015	Appropriate Court dealing with such matters	Court no. 29 on 17/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
18/09/2015